



2026:AHC:16547-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 2023 of 2004

Singhraj And Others

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	N.I. Jafri
Counsel for Respondent(s)	:	Govt. Advocate

Court No. - 46

HON'BLE SIDDHARTH, J.

HON'BLE JAI KRISHNA UPADHYAY, J.

1. As per office report dated 24.02.2023, both the appellants namely, Singhraj and Jagdish, have reportedly died.
2. Accordingly, the appeal is dismissed as abated.
3. In case, the trial court record has been received, the same shall be returned alongwith copy of this order to the court concerned.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

January 22, 2026
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